

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013

Dated : 22nd August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Wind Power Association **...Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesanfor R-3 to R-6 &
R-12 to R-14
Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

Appeal No. 21 of 2014 &
I.A. No. 28 of 2014

In the matter of:

Indian Wind Energy Association & Ors. **....Appellant(s)**

Versus

Gujarat Electricity Reg. Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesanfor R-3 to R-6 &

R-12 to R-14
Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1

ORDER

Mr. Sanjay Sen, the learned Senior Counsel for the Appellant has finished his arguments in Appeal No. 21 of 2014.

Post the matter for the reply submissions on **15.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js